

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 138 OF 2015**

**Dated: 20<sup>th</sup> May, 2019**

**In the matter of:**

**Damodar Valley Corporation**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **31.07.2019.**

**Court Master/PS**

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